NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rojasekar R. Pradeep Archana Thrijambak Kannan

Respondent

ORDER

Counsel for petitioner present and prayed time for submitting arguments. Counsel for respondent present. Time extended at request for final hearing. Put up on 12.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)